

Annexure – 7

Name of the corporate debtor: Hanuman Tea Co Ltd

Date of commencement of CIRP: 29th April, 2025 (order received by IRP on 17/05/2025)List of creditors as on: 9th June, 2025

List of operational creditors (Government dues)

(Amount in Rs)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amt of contin gent claim	Amt of any mutual dues, that may be set-off	Amt of claim not admit ted	Amount of claim under verification	Remarks, if Any
	Department	Government	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarante e	Whether related party?	% of voting share in CoC, if applicable					
1.	The Commissioner of Commercial Taxes, 14, Beliaghata Road, Kolkata – 700015	Government of West Bengal	NA	30/05/25	49,52,365	Nil	Government Dues	NIL	NIL	No	NA	NIL	NIL	NIL	49,52,365	The claim can be finally admitted once the required documents and clarifications are received from the respective creditor.
2.	Employees Provident Fund Organisation, DK Block, Sector-II, Saltlake City, Kolkata – 700 091	Government of India	NA	30/05/25	9,24,767	Nil	Government Dues	NIL	NIL	No	NA	NIL	NIL	NIL	9,24,767	The claim can be finally admitted once the required documents and clarifications are received from the respective creditor.
3.	Office of The Income Tax Officer, TDS Wd – 1(2), Kolkata 10B, Middleton Road, 8 th Floor, Kolkata -71	Government of India	NA	30/05/25	18,010	Nil	Government Dues	NIL	NIL	No	NA	NIL	NIL	NIL	18,010	The claim can be finally admitted once the required documents and clarifications are received from the respective creditor.
					58,95,142										58,95,142	

